



<b>WEEKLY STATEMENT FOR DESPATCH OF ORDER</b>				
<b>EXCISE APPEAL BRANCH</b>				
<b>CESTAT, NEW DELHI-110066</b>				
<b>FROM 20.11.2017 To 24.11.2017</b>				
<b>S/NO.</b>	<b>APPEAL NO.</b>	<b>ORDER NO.</b>	<b>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS</b>	<b>DATE ON WHICH ORDER DESPATCHED</b>
		<b>FINAL ORDER</b>		
1-7.	E/1661-1665/2012 & E/56058-56059/2014	FO/56970-56976/2017	23/10/2017	23/11/2017
8-9.	E/52385-52386/2015	FO/57027-57028/2017	18/10/2017	23/11/2017
10.	E/5334/2015	FO/57121/2017	18/10/2017	23/11/2017
11.	E/2297/2011	FO/57122/2017	18/10/2017	23/11/2017
12.	E/53478/2015	FO/57162/2017	18/10/2017	23/11/2017
13.	E/53505/2015	FO/57163/2017	18/10/2017	23/11/2017
14.	E/54217/2015	FO/57168/2017	18/10/2017	23/11/2017
15.	E/54326/2015	FO/57174/2017	23/10/2017	23/11/2017
16.	E/51772/2016	FO/57175/2017	18/10/2017	23/11/2017
17-18.	E/51978-51979/2016	FO/57176-57177/2017	23/10/2017	23/11/2017
19-20.	E/CO/50787-50788/2017 IN E/51939-51940/2016	FO/57178-57179/2017	23/10/2017	23/11/2017
21.	E/51962/2016	FO/57181/2017	18/10/2017	23/11/2017
22.	E/53385/2015	FO/57183/2017	18/10/2017	23/11/2017
23.	E/CO/50001/2016 IN E/53192/2015	FO/57184/2017	18/10/2017	23/11/2017
24-25.	E/50516/2016 & E/51158/2016	FO/57185-57186/2017	18/10/2017	23/11/2017
26-28.	E/50388/2015 & E/50052,50069/2016	FO/57208-57210/2017	18/10/2017	23/11/2017
29.	E/53438/2015	FO/57211/2017	18/10/2017	23/11/2017
30.	E/50201/2016	FO/57213/2017	18/10/2017	23/11/2017
31.	E/51173/2016	FO/57214/2017	18/10/2017	23/11/2017
32-33.	E/53242-53243/2015	FO/57215-57216/2017	18/10/2017	23/11/2017
34.	E/53650/2015	FO/57218/2017	18/10/2017	23/11/2017
35.	E/51591/2016	FO/57219/2017	18/10/2017	23/11/2017
36.	E/51920/2016	FO/57240/2017	23/10/2017	23/11/2017
37.	E/54469/2014 IN E/CO/50544/2015	FO/57247/2017	23/10/2017	23/11/2017
38.	E/55046/2013	FO/57248/2017	23/10/2017	23/11/2017
39-40.	E/83-84/2011	FO/57249-57250/2017	23/10/2017	23/11/2017
41-43.	E/262-264/2007	FO/57258-57260/2017	23/10/2017	23/11/2017
44.	E/50111/2015	FO/57261/2017	23/10/2017	23/11/2017
45.	E/52623/2015	FO/57262/2017	23/10/2017	23/11/2017
46.	E/51316/2016	FO/57263/2017	23/10/2017	23/11/2017
47.	E/51314/2016	FO/57264/2017	23/10/2017	23/11/2017
48.	E/53652/2015	FO/57266/2017	23/10/2017	23/11/2017
49.	E/51599/2016	FO/57268/2017	23/10/2017	23/11/2017
50-51.	E/2200-2201/2012	FO/57278-57279/2017	23/10/2017	23/11/2017

52.	L/ROA/50692/2017 IN E/M/50719/2017 IN E/55556/2014	FO/57282/2017	18/10/2017	23/11/2017
53-67.	E/M/58154/2013,E/M/5144 0/2016,58155/2013,E/M/58 135/2013,51439/2016,5143 1/2016,58140/2013,51432/2 016,58136/2013,51434/201 6,58156/2013,51433/2016,5 8137/2013,51435/2016 581 38/2013,51436/2016,58139/ 2013,58198/2013,51437/20 16,51438/2016,58157/2013 IN <b>E/56611-56621/2013</b> & <b>E/56687-56689/2013</b> & <b>E/56770/2013</b>	FO/57285-57299/2017	23/10/2017	23/11/2017
68-69.	E/53678/2015 & E/54209/2015	FO/57354-57355/2017	27/10/2017	23/11/2017
				 Asstt. Registrar 23-11-17 Excise Branch-DB 

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.